

(TS)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.743/2000

New Delhi, this 20th of September, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri M.P. Singh, Member(A)

1. Dinesh Kumar
RZ-46, A/54, Gali No.2
Main Sagarpur, New Delhi
2. Sudhir Kumar
258, Gali No.20
Phase X, Shiv Vihar, Delhi-94 .. Applicants

(By Shri S.K. Sinha, Advocate)

versus

Govt. of NCT of Delhi, through

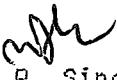
1. Chief Secretary
Sham Nath Marg, Delhi
2. Chairman
Delhi Subordinate Services
Selection Board, UTCS Building
Shahdara, Delhi
3. Medical Superintendent
Lok Nayak Hospital, New Delhi .. Respondents

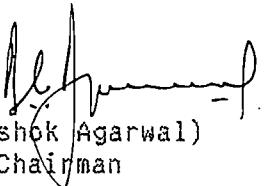
(By Ms. Shabana, proxy for Shri Vijay Pandita,
Advocate)

ORDER(oral)

By Shri Justice Ashok Agarwal

Shri S.K. Sinha, Advocate appearing on behalf of the applicants states that in view of Tribunal's interim order passed on 1.5.2000, the impugned orders dated 20.4.2000 seeking termination of the services of the applicants have been withdrawn. In view of this, the prayer contained in the OA has been granted. On application made by Shri Sinha, leave is granted to withdraw the OA. No order as to costs.


(M.P. Singh)
Member(A)


(Ashok Agarwal)
Chairman

/gtv/